

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

M.A No. 43/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2017

NAME OF THE PARTIES: United Chruch of Northern & Trust Association  
V/s.  
Prem Masih

SECTION OF THE COMPANIES ACT: 151 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
13	Sabitha Ansari	Advocate for the Respondent	
	Barunkumar Sinha Adv. i.b. Rahul Oak.	Advocate for Applicant.	

Order

MA No.43/151/NCLT/MB/MAH/2017

For having not filed reply in CA, is given liberty to file reply within three weeks hereof, rejoinder if any, two weeks thereof.

List this matter for hearing on 24.4.2017.

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)